



F.No. STC/F(5)-2/2019 - 1694
Himachal Pradesh State Biodiversity Board
Paryavaran Bhawan, US Club, Shimla - 171001
(Phone: 0177-2656559)

dttd: 11.2.2020

To

The Secretary,
Ministry of Environment, Forest and Climate Change (MoEF&CC),
New Delhi.

Subject: Regarding the necessary data/status with respect to the constitution of Bio-Diversity Management Committees (BMCs) and Maintenance of People Biodiversity Registers (PBRs) in the State of H.P. in pursuance to the Order dated 9th August, 2019 passed by the Hon'ble National Green Tribunal in O.A No. 347/2016 titled as Chandra Bhal Singh vs Union of India"

Sir,

In pursuance to the order dated 9-8-2019 passed by the Hon'ble Tribunal in the above titled Original Application, the requisite data with respect to the State of H.P. regarding the Constitution of Bio-Diversity Management Committees (BMCs) and the Maintenance of people Bio-Diversity Registers (PBRs) is enumerated as under:-

A. Constitution of the Bio-Diversity Management Committees (BMCs)

1. As far as the Constitution of Bio-Diversity Management Committees (BMCs) is concerned, **Firstly**, even before the passing of the order dated 9-8-2019, the process of Constitution of Bio-Diversity Management Committees (BMCs) had already been initiated in the State of H.P. and significantly, as many as 730 (BMCs) have already been constituted across the State by Rural as well as Urban local bodies. The detail of the such BMCs so constituted across the State by the Rural as well Urban local bodies is annexed herewith and is marked as **Annexure-A.**

2. After the passing of the said order dated 9-8-2019, one day workshop on Constitution of BMCs (as envisaged under Biological Diversity Act) was organised on 12-9-2019 at Shimla for all the Project Officers (District Rural & Development Authority-DRDA), District Panchayat Officers & Block Development Officers.

3. The HP State Biodiversity Board under the Chairmanship of Additional Chief Secretary (Environment Science & Technology) convened a meeting on 13-11-2019 at H.P. Secretariat to expedite the Constitution of BMCs at all levels as per the direction of the Hon'ble Tribunal.
4. The HP State Biodiversity Board under the Chairmanship of its Member Secretary also organized a one day review meeting to assess the progress of the Constitution of BMCs.
5. Regular review meetings are being held from time to time with the staff of State Biodiversity Board and also the follow up being done with the District Project Officers and Block Development Officers of all the districts.
6. The meeting of H.P. State Biodiversity Board was also held under the Chairmanship of the Chief Secretary on 23rd January, 2020. The representatives of the Department of Rural Development and Panchayat Raj AND of the Department of Urban Development also participated in the said meeting. The matter regarding the expeditious constitution of BMCs was also discussed amongst other issues.

Notably, as far as Rural local Bodies are concerned, there are as many as 3226 Panchayats & 79 Blocks in the State.

As far as urban local bodies are concerned, there are as many as 54 Municipal Corporation(s)/ Municipal Council (s) in the State.

Thus, the total number of Rural and Urban local bodies in the State are 3371. In other words, there are as many as 3371 BMCs required to be constituted in the State.

Thereafter, as a result of persistent steps taken for the constitution of the BMCs, the Additional Director, Panchayati Raj Department vide his letter date 18-12-2019 supplied the consolidated list of constitution of BMCs all over the 12 Districts of the State. The Copy of the said letter alongwith the consolidated list is enclosed herewith and the same is marked as **Annexure-B.**

Furthermore, the Additional Director, Urban Development vide his letter dated 30th December, 2019 also supplied the latest status of the constitution of BMCs at the Urban level, all over the state. The Copy of the said

letter alongwith consolidated list of the constitution of BMCs at Urban Level is also annexed herewith and the same is marked as Annexure-C.

Thus, the State Biodiversity Board has succeeded in the constitution of all the 3371 BMCs, with the indulgence of Rural Development, Panchayati Raj and Urban Development Department's. In other words, **there is 100% constitution of BMCs** in all over the State. The consolidated list of the constitution of BMCs at the Rural and Urban level as on 31-01-2020 is also enclosed herewith and the same is marked as Annexure-D.

B. Maintenance of the People 's Biodiversity Registers(PBRs)

As far as the maintenance of the People's Biodiversity Register is concerned, it is evident from the Rule 22(6) of the Biological Diversity Rules, 2004 that the obligation to prepare the PBRs has been assigned to the BMCs in consultation with the local people and the PBRs shall contain comprehensive information on availability and knowledge of local biological resources, their medicinal or any other use or any other traditional knowledge.

Thus, in order to prepare the said PBRs containing comprehensive report shall require highly qualified technical human resource as it primarily involves the following steps:-

- i. *Collection of data pertaining to topography and socio-economic features along with human population, climate, topography, natural ecosystems, livestock resources, livelihood patterns, etc. by Technical Support Group (TSG).*
- ii. *Collection of data pertaining to various components of biodiversity by TSG from primary and secondary sources.*
- iii. *Documentation of Traditional Knowledge associated with biological resources.*
- iv. *Documentation of data related to seasonal occurrence and abundance of various species.*
- v. *Filling up of the following formats:*
 - 1) *agricultural crop plants,*
 - 2) *fruit plants,*
 - 3) *fodder crops,*
 - 4) *medicinal plants,*
 - 5) *ornamental plants,*
 - 6) *timber plants,*
 - 7) *weeds,*
 - 8) *pests and insects of crops,*
 - 9) *microbial diversity,*
 - 10) *domesticated animals,*
 - 11) *fish diversity,*
 - 12) *market for domesticated animals,*
 - 13) *market/fairs for domesticated animals, medicinal*

plants and other products, 14) people-scape, 15) landscape, 16) water scape, soil type, 17) tress, 18) shrubs, 19) herbs, 20) tubers, 21) grasses, 22) climbers, 23) wild plant species of importance, 24) wild plants of medicinal importance, 25) wild relatives of crops, 26) wild ornamental plants, 27) wild fumigate/chewing plants, 28) timber plants, 29) other plants in the wild, 30) wild animal species, 31) wild aquatic biodiversity, 32) wild aquatic species of importance.

- vi. *Validation of draft PBRs by Expert Group.*
- vii. *Endorsement of PBR by BMC and State Biodiversity Board (SBB).*

Besides, the preparation of PBRs also requires huge commitment funds. The Govt. is making sincere efforts to mobilize required funds which may take some time.

Significantly, as the target of 100% constitution of the BMCs has already been achieved, the same would certainly provide the necessary impetus also to expedite the process of the preparation of PBRs.

Notably, even before the passing of the Orders dated 9-8-2019, the H.P. State Biodiversity Board has already initiated the process of preparation of the PBRs through the already constituted respective BMCs involving Technical Support Group comprised of Research & Development and Technical Institutes. The work of preparation of PBRs was allocated to as many as 8 Technical Support Groups (TSG's). Till date, as many as 110 PBRs have been completed.

The strategy to prepare PBRs was also discussed in the One day review meeting organized by the H.P. State Biodiversity Board under the Chairmanship of the member Secretary, H.P. State Biodiversity Board on 4th Jan, 2020.

Furthermore, the matter regarding the preparation of PBRs was also discussed (amongst other issues) in the meeting organized by the H.P. State Biodiversity Board held under the chairmanship of the Chief Secretary on 23rd Jan, 2020.

Therefore, for the expeditious preparation of Peoples Biodiversity Register (PBRs) at Block and District Level it has been decided to take help from the Technical Support Group as detailed below:

Sr. No.	Technical Support Group (TSG)	Districts PBRs	Blocks PBRs
1.	UHF, Neri Centre (Team led by Dr Dushyant Sharma)	Bilaspur	All blocks of Bilaspur district
2.	<ul style="list-style-type: none"> National Medicinal Plant Board, Jogindernagar, Mandi CSIR-IHBT, Palampur. (1st Team led by Dr Uniyal) 	Chamba	<ul style="list-style-type: none"> 5 blocks to National Medicinal Plant Board, Jogindernagar, Mandi Pangi Block to CSIR-IHBT, Palampur.
3.	UHF, Neri Center.	Hamirpur	All blocks of Hamirpur
4.	<ul style="list-style-type: none"> CSIR-IHBT, Palampur (1st Team led by Dr Uniyal) CSK-HPKV, Palampur CSIR-IHBT, Palampur (IInd Team led by Dr Amit Chawla). 	Kangra	<ul style="list-style-type: none"> 2 Block to IHBT, Palampur (Nagrota Surian & Pragpur). 6 Blocks to CSK-HPKV Palampur (Nagrota Bagwan, Sulah, Lambagaon, Panchrukhi, Bhawarna & Baijnath) 7 Blocks to CSIR-IHBT (Indora, Nurpur, Fatehpur, Dehra, Kangra, Rait & Dharamshala)
5.	CSIR-IHBT ((1st Team led by Dr Uniyal)	Kinnaur	All Blocks of Kinnaur district
6.	GB Pant National Institute of Himalayan Environment and Sustainable Development, Kullu.	Kullu	All blocks of Kullu district
7.	CSIR-IHBT.	Lahaul & Spiti	All blocks of Lahaul & Spiti district
8.	HP University, Shimla.	Mandi	All blocks of Mandi district
9.	Himalayan Forest Research Institute, Shimla.	Shimla	All Blocks of Shimla district
10.	Dr. Y.S. Parmar University of	Sirmaur	All Blocks of Sirmaur district

	Horticulture and Forestry, Nauni, Solan.		
11.	<ul style="list-style-type: none"> • Botanical Survey of India, Solan • Himalayan Forest Research Institute, Shimla (Main TSG). 	Solan	<ul style="list-style-type: none"> • 2 Blocks to BSI, Solan. • 3 to HFRI, Shimla and HFRI Shimla as the main TSG for District Solan.
12.	Dr. Y.S. Parmar University of Horticulture and Forestry, Nauni, Solan.	Una	All blocks of Una district

The Rural Development & Panchayati Raj Department and Urban Development Department were directed to prepare PBR at all levels in view of legal obligation cast upon them by the **Biodiversity Act, 2002** and also in view of the directions passed by the Hon'ble National Green Tribunal (NGT).

Since, large number of comprehensive PBRs are required to be prepared at Block/District level, State level Expert Committee alone will not be able to scrutinize and approve the Peoples Biodiversity Register (PBRs) prepared by Technical Support Group (TSGs)/Local Authorities and other Organizations which may in turn leads to delay in the preparation of the PBRs. Therefore, it was decided that at the Panchayat Peoples Biodiversity Register (PBRs) relating to the Panchayat (s) may be scrutinized at the **Block level** by a Committee comprised of following members:-

- | | | |
|-------|---------------------------------------|------------------|
| i. | Sub Divisional Magistrate | Chairman |
| ii. | Block Development Officer | Member Secretary |
| iii. | Agriculture Development Officer, | Member |
| iv. | Horticulture Development Officer | Member |
| v. | Range Officer /Beat officer (Forest) | Member |
| vi. | Representative of Block level TSG | Member |
| vii. | Veterinary Officer | Member |
| viii. | Panchayat Inspector | Member |

Similarly, a Committee at **District level** shall comprise of the following members:-

i.	Deputy Commissioner	Chairman
ii.	District Panchayat Officer	Member Secretary
iii.	Divisional Forest Officer	Member
iv.	Dy. Director (Horticulture)	Member
v.	Dy. Director (Agriculture)	Member
vi.	District Fishery Officer	Member
vii.	Dy. Director (Animal Husbandry)	Member
viii.	Commissioner/Executive Officer/Secretary (Urban Local Bodies Concerned)	Member
ix.	Representative of TSGs	Member
x.	All Block Development Officers	Member

The above mentioned Committees will supervise the preparation of Peoples Biodiversity Register (PBRs) at Panchayat, Urban Local Bodies, Block and District levels, as the case may be and would provide required support to the Technical Support Group (TSG) and other organizations/individuals involved in preparation of Peoples Biodiversity Register (PBRs).

In addition to this an Expert Group Committee was also constituted and notified to supervise, evaluate and validate the draft Peoples Biodiversity Register(PBRs) and to certify the PBRs authenticity on behalf of the H.P. State Biodiversity Board vide notification no. STE-A(3)-1/2004, dated 05.09.2019. The copy of notification is also enclosed herewith and the same is marked as **Annexure-E**. Thereafter, the Joint Member Secretary, H.P. State Biodiversity Board vide its letter dated 5th Feb,2020 asked for the Local Body wise status regarding the preparation of PBRs and the time needed to complete the same from the Rural Development and Panchayati Raj as well as from the Urban Development Department's. The Copy of the said letter is enclosed herewith and the same is marked as **Annexure F**.

Thereafter, the Director, Rural & Panchayati Raj as well as the Director, Urban Development vide their respective letters dated 10th February,2020 intimated that the

preparation of PBRs requires technically trained manpower and finances and at least two years time is needed for the preparation of PBRs in the State. The Copy of the said letters are also enclosed herewith and the same are marked as **Annexure G & H**, respectively. However, given the importance of the issue at hand, we will make all out endeavors to complete preparation of PBRs in Himachal Pradesh by 31-03-2021.

Member Secretary,
H.P. State Biodiversity Board,
Himachal Pradesh.

Copy Forwarded (along with Annexure) to :

1. The Chairman, National Biodiversity Authority, Chennai for necessary information and requisite action as per the direction of the Hon'ble NGT.

2. Principal Secretary (Law) to the GoHP with a request to kindly depute/direct the Additional Advocate General, Himachal Bhawan, New Delhi, to represent Himachal Pradesh in the case and to seek at least one year's time from the Hon'ble NGT so as to enable the concern authorities to complete the preparation of PBRs in all over the State of Himachal Pradesh.

Member Secretary,
H.P. State Biodiversity Board,
Himachal Pradesh.

Details of Biodiversity Management Committees (BMCs) constituted by the Local Bodies in Himachal Pradesh, as on 9.08.2019

Name of the District	No. of Local Bodies and BMCs constituted													
	Gram Panchayats		Panchayat Samitis		Zila Parishads		Municipal Corporations		Municipal Councils		Nagar Panchayats		Total BMCs Constituted	
	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted		
Bilaspur	151	1	4	0	1	1	0	0	3	0	1	0	2	
Chamba	283	175	7	0	1	0	0	0	2	0	1	0	175	
Hamirpur	229	3	6	0	1	1	0	0	2	0	2	0	4	
Kangra	748	16	15	0	1	0	1	0	6	0	2	0	16	
Kinnaur	65	9	3	0	1	0	0	0	0	0	0	0	9	
Kullu	204	134	5	0	1	0	0	0	2	0	2	0	134	
Lahaul-Spiti	41	11	2	0	1	0	0	0	0	0	0	0	11	
Mandi	469	9	11	0	1	0	0	0	4	0	3	0	9	
Shimla	363	145	10	1	1	0	1	1	3	0	5	0	147	
Sirmour	228	216	6	0	1	0	0	0	2	0	1	0	216	
Solan	211	4	5	0	1	1	0	0	4	0	1	0	5	
Una	234	1	5	0	1	1	0	0	3	0	3	0	2	
Total	3226	724	79	1	12	4	2	1	31	0	21	0	730	

No. PCH-HA(1)2/2013-BDA - 75625
Government of Himachal Pradesh.
Department of Panchayati Raj.



To

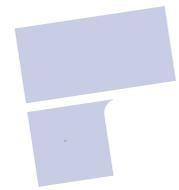
Member Secretary
Himachal Pradesh State Biodiversity Board
Paryavaran Bhavan, US Club, Shimla-171001

Shimla Dated 18-12-2019

Subject :- Constitution of Biodiversity Management Committee(BMCs) at every local level as per the directions of Hon'ble National Green Tribunal.

Sir,

Please find enclosed herewith a consolidated list of Biodiversity Management Committee(BMCs) constituted as per directions of Hon'ble National Green Tribunal under section 41 of the Biological Diversity Act, 2002 for information and necessary action .



pdfelement

Yours faithfully

Additional Director ,
Panchayati Raj Department,

Handwritten:
21/12/19

Handwritten:
SP(SBA)
21/12/19

Constitution of Biodiversity Management Committee

Name of Distt.	No of Zila Parishad	No of ZP BMC Constituted	Panchayat Samiti Level		Gram Panchayat Level	
			Name of Panchayat Samiti	No of Committee Constituted	Total nos of Gram Panchayat	No of Committee Constituted
1	1	1	02	02	41	41
2	1	1	06	06	228	228
3	1	1	05	05	211	211
4	1	1	03	03	65	65
5	1	1	15	13	748	748
6	1	1	07	06	283	283
7	1	1	05	05	204	204
8	1	1	04	04	151	151
9	1	1	10	10	469	469
10	1	1	06	06	229	229
11	1	1	05	05	234	234
12	1	1	10	10	363	363
Total	12	12	78	77	3226	3226
				01		

Annexure A C

No. UD-H(C)(17)-4/2019- 74354 -56
Directorate of Urban Development,
Himachal Pradesh.

539
6/1/20

Dated: Shimla-171002, the 30 December, 2019.

From:

Director,
Urban Development,
Himachal Pradesh.

To

✓ Member Secretary,
Himachal Pradesh State Biodiversity Board,
Paryavaran Bhawan,
US, Club Shimla-171001(HP).

Subject:-

Constituting Biodiversity Management Committees (BMCs) under section 41 of the Biological Diversity Act,2002 Hon'ble NGT's directions.

Sir/Madam,

In continuation to this office letter No. UD-H(C)(17)-4/2019-71233-34 dated 11.12.2019, on the subject cited above.

In this context, please find enclosed herewith the latest status of constitution of Biodiversity Management Committee in the Urban Local Bodies level at (Annexure "A") for your information and further necessary action, please.

Encl. as above.

Yours faithfully,

Mushy
6/1/20

[Signature]
(K.C. Gaur) HAS,
Additional Director,
Urban Development,
Himachal Pradesh.

Endst. No. As above.

Dated:

Copy forwarded to:

1. Secretary (UD) to the Govt. of H.P. for information, please.
2. Commissioner, Municipal Corporation, Shimla with the request to constitute Biodiversity Management Committee immediately, please.

SP(SAA)
[Signature]

[Signature]
Additional Director,
Urban Development,
Himachal Pradesh

Annexure "C"

Status of Biodiversity Management Committees in ULBs		
Sr. No.	Name of the ULB	Status
District Shimla		
1	Municipal corporation, Shimla	No Yes
2	Municipal Council, Rohru	Yes
3	Municipal Council, Rampur	Yes
4	Municipal Council, Theog	Yes
5	Nagar Panchayat, Narkanda	Yes
6	Nagar Panchayat, Chopal	Yes
7	Nagar Panchayat, Kotkhai	Yes
8	Nagar Panchayat, Jubbal	Yes
9	Nagar Panchayat, Suni	Yes
District Solan		
10	Municipal Council, Solan	Yes
11	Municipal Council, Baddi	Yes
12	Municipal Council, Parwanoo	Yes
13	Municipal Council, Nalagarh	Yes
14	Nagar Panchayat, Arki	Yes
District Sirmour		
15	Municipal Council, Nahan	Yes
16	Municipal Council, Paonta Sahib	Yes
17	Nagar Panchayat, Rajgarh	Yes
District Bilaspur		
18	Municipal Council, Bilaspur	Yes
19	Municipal Council, Shri Nainal Devi Ji	Yes
20	Municipal Council, Ghumarwin	Yes
21	Nagar Panchayat, Talai	Yes
District Mandi		
22	Municipal Council, Mandi	Yes
23	Municipal Council, Sundernagar	Yes
24	Municipal Council, Nerchowk	Yes
25	Nagar Panchayat, Jogindernagar	Yes
26	Nagar Panchayat, Rewalsar	Yes
27	Nagar Panchayat, Karsog	Yes
28	Nagar Panchayat, Sarkaghat	Yes
District Kullu		
29	Municipal Council, Kullu	Yes
30	Municipal Council, Manali	Yes
31	Nagar Panchayat, Bhuntar	Yes
32	Nagar Panchayat, Banjar	Yes
District Una		
33	Municipal Council, Una	Yes
34	Municipal Council, Santokhgarh	Yes
35	Municipal Council, Mehatpur Basdehra	Yes
36	Nagar Panchayat, Daulatpur	Yes
37	Nagar Panchayat, Gagret	Yes
38	Nagar Panchayat, Tahliwal	Yes

Sr. No.	Name of the ULB	Status
District Hamirpur		
		Yes
39	Municipal Council, Hamirpur	Yes
40	Municipal Council, Sujanpur	Yes
41	Nagar Panchayat, Nadaun	Yes
42	Nagar Panchayat, Bhota	Yes
District Kangra		
		Yes
43	Municipal Corporation, Dharamshala	Yes
44	Municipal Council, Kangra	Yes
45	Municipal Council, Palampur	Yes
46	Municipal Council, Nurpur	Yes
47	Municipal Council, Nagrota	Yes
48	Municipal Council, Dehra	Yes
49	Municipal Council, Jawalamukhi	Yes
50	Nagar Panchayat, Baijnath-Paprola	Yes
51	Nagar Panchayat, Jawali	Yes
District Chamba		
		Yes
52	Municipal Council, Chamba	Yes
53	Municipal Council, Dalhousie	Yes
54	Nagar Panchayat, Chowari	Yes

Biodiversity Management Committee has been constituted in ⁵⁴~~53~~ ULBs

Annexure - D

Details of Biodiversity Management Committees (BMCs) constituted by the Local Bodies in Himachal Pradesh, as on 31.1.2020

Name of the District	No. of Local Bodies and BMCs constituted												Total
	Gram Panchayats		Panchayat Samitis		Zila Parishads		Municipal Corporations		Municipal Councils		Nagar Panchayats		
	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	Total number	No. of BMCs constituted	
Bilaspur	151	4	1	1	0	3	1	1	3	1	1	160	
Chamba	283	7	1	1	0	2	2	2	2	2	2	294	
Hamirpur	229	6	1	1	0	2	2	2	2	2	2	240	
Kangra	748	15	1	1	1	6	6	6	6	2	2	773	
Kinnaur	65	3	1	1	0	0	0	0	0	0	0	69	
Kullu	204	5	1	1	0	2	2	2	2	2	2	214	
Lahaul-Spiti	41	2	1	1	0	0	0	0	0	0	0	44	
Mandi	469	11	1	1	0	4	4	4	4	3	3	488	
Shimla	363	10	1	1	1	3	3	3	3	5	5	383	
Sirmour	228	6	1	1	0	2	2	2	2	1	1	238	
Solan	211	5	1	1	0	4	4	4	4	1	1	222	
Una	234	5	1	1	0	3	3	3	3	3	3	246	
Total	3226	79	12	12	2	31	31	2	31	21	21	3371	

Government of Himachal Pradesh
Department of Environment, Science & Technology

No. STE-A(3)-1/2004

Dated: Shimla-2, the

5th September, 2019.

NOTIFICATION

135
26/9/19

In supersession of this department Notification of even No. dated 17.12.2016 with regard to evaluation of Peoples Biodiversity Registers (PBRs) in the State, the Governor of Himachal Pradesh is pleased to notify the Expert Group consisting of the following to supervise the preparation, evaluate draft PBRs and certify their authenticity on behalf of the H.P. State Biodiversity Board:-

Sr.No.	Name	Designation & Address
1.	Prof. J.K.Sharma (Agro-biodiversity/Plant Breeding/ Genetics)	Retd. Prof., CSK Palampur, H.P.
2.	Prof. N.S.Chauhan (Medicinal Plants/Herbs/Forestry)	Retd. Prof., Dr. Y.S.Parmar University of Horti. & Forests, Nauni, Solan, H.P.
3.	Dr.B.D.Sharma (Agriculture/ Forestry)	Retd. Head, NBPGR Phagli, Shimla, H.P.
	Dr. Arvind Gulati (Micro- diversity)	Retd. Principal Scientist, CSIR-IHBT, Palampur, H.P.
5.	Dr. D.R.Nag, (Medicinal/Aromatic Plants)	Retd. Head, Herbal Garden, Jogindernagar, Distt. Mandi, H.P.
6.	Dr. J.K. Gupta, (Entomology)	Retd. Prof., Dr. Y.S.Parmar University of Horti. & Forests, Nauni, Solan, H.P.
7.	Dr. S.P. Bhardwaj (Horticulture Biodiversity)	Retd. Associate Director, Regional Fruit Research Station UHF, Nauni, solan R/O Mashobra, Shimla, HP.
8.	Dr. Y.P.Sharma (Agri-Horticulture Biodiversity)	Retd. Head, Indian Institute of Agriculture (Horticulture) R/o Amartara Cottage, Shimla, HP.
9.	Dr. Kuldeep Kumar (Fisheries)	Retd. Director, Deptt. of Fisheries, H.P.
10.	Dr. R.K.Mandyal (Animal/livestock Biodiversity)	Professor, Medicine, College of Vateriaary & Animal Sciences, HP KVV, Palampur, HP

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SSec(Biodiversity)

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Mhulshag
26/9/19

SSA(S/S)

Endst. No. STE-A(3)-1/2004

R.D.Dhiman
Addl. Chief Secretary (Env., Sci.&Tech) to the
Government of Himachal Pradesh.

Dated: Shimla-2, the

5th September, 2019.

Copy forwarded for information and necessary action to:-

1. The Secretary to the Governor, Himachal Pradesh, Shimla-2.
2. The SPS/PS to the Chief Minister/Ministers/CPSs, H.P. Shimla-2.



Himachal Pradesh State Biodiversity Board
Paryavaran Bhawan, US Club, Shimla-171 001
Phone: 0177-2656559

Annexure - F
NGT Matter

No. STC/F(10)-8/2019

Dated: 05 February, 2020

To

- 1613, to 1626
- 1) **Secretary (Rural Development and Panchayati Raj)**
to the Government of Himachal Pradesh
 - 2) **Secretary (Urban Development)**
to the Government of Himachal Pradesh

Subject: Constitution of Biodiversity Management Committees (BMCs) and preparation of Peoples' Biodiversity Registers (PBRs) under section 41 of the Biological Diversity Act, 2002 as per Hon'ble NGT's directions.

Sir,

With reference to our earlier letter of even number, dated 24 January, 2020 (Letter enclosed), you are requested to kindly supply the following information:

1. Local body wise (PRI & ULB wise) status of Peoples' Biodiversity Registers (PBRs) prepared.
2. Time needed to complete all Peoples' Biodiversity Registers in all the local bodies, concerned.

You are therefore, requested to send the requisite information latest by 07.02.2020 as a status report is to be filed before Hon'ble NGT on behalf of the Government. The order dated 9th August 2019 passed by the Hon'ble NGT in the matter of Chandra Bhal Singh Vs Union of India and Ors. (OA No. 347/2016) has been brought to your goodself knowledge wherein the Hon'ble NGT was pleased to direct to impose a penalty of Rs. 10.00 Lakhs per month on the person(s) committing the default.

KINDLY TREAT THIS MATTER MOST URGENT.

Yours sincerely,

W. Thakur
Joint Member Secretary,
HP State Biodiversity Board.

Copies to:

1. Director (Rural Development and Panchayati Raj) for necessary action please.
2. Director (Urban Development) for necessary action please.
3. All Deputy Commissioners, for necessary action please.

W. Thakur 5/2/2020
Joint Member Secretary,
HP State Biodiversity Board.

No. UD-H(C)(17)-4/2019- 20186-87
 Directorate of Urban Development,
 Himachal Pradesh.

Dated: Shimla-171002, the 10, February, 2020.

From:

Director,
 Urban Development,
 Himachal Pradesh.

To

Member Secretary,
 Himachal Pradesh State Biodiversity Board,
 Paryavaran Bhawan,
 US, Club Shimla-171001(HP).

Subject: -

Constitution of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) under section 41 of the Biological Diversity Act, 2002 Hon'ble NGT's directions-Reg.

Sir,

With reference to your letter No. STC/F(10)-8/2019-1613-1626 dated 05.02.2020 in response to Hon'ble NGT order dated 09.08.2019 in the matter of Chandra Bhal Singh Vs Union of India and Ors. (OA No. 347/2019), it is conveyed that preparation of People's Biodiversity Registers (PBRs) involves documentation of biological diversity including preservation of habitats, conservation of land races, folk varieties and cultivars, domesticated stocks and breeds of animals and micro-organisms and chronicling of knowledge relating to biological diversity. Further it involves the following steps:-

- (i) Collection of data pertaining to topography and socio-economic features alongwith human population, climate, topography, natural ecosystems, livestock resources, livelihood patterns, etc. by Technical support Groups (TSG).
- (ii) Collection of data pertaining to various components of biodiversity by TSG from primary and secondary sources.
- (iii) Documentation of Traditional knowledge associated with biological resources.
- (iv) Documentation of data related to seasonal occurrence and abundance of various species.
- (v) Filling-up of the following formats:-

(1) Agricultural crop plants, (2) fruit plants, (3) fodder crops, (4) medicinal plants, (5) ornamental plants, (6) timber plants, (7) weeds, (8) pests and insects of crops (9) microbial diversity, (10) domesticated animals, (11) fish diversity, (12) market for domesticated animals, (13) market/fairs for domesticated animals, medicinal plants and other products, (14) people-scape, (15) landscape, (16) water scape, soil type, (17) trees, (18) shrubs, (19) herbs, (20) tubers, (21) grasses, (22) Climbers, (23) wild plant species of importance, (24) wild plants of medicinal importance, (25) wild relatives of crops, (26) wild ornamental plants, (27) wild fumigate/chewing plants, (28) timber plants, (29) other plants in the

wild, 30) wild animal species, 31) wild aquatic biodiversity, 32) wild aquatic species of importance.

- vi. Validation of draft PBRs by Expert Group.
- vii. Endorsement of PBRs by BMC and State Biodiversity Board (SBB).
- viii. Besides, it requires technically trained manpower and finances, therefore, atleast 2 years time is needed for the preparation of PBRs in the State and it is therefore, conveyed that Hon'ble NGT may kindly be requested accordingly, please.



(R.K. Gautam)

Director,
Urban Development,
Himachal Pradesh.

Endst. No. As above.

Dated: 10.02.2020

Copy forwarded to:-

Secretary (UD) to the Govt. of H.P. Shimla 171002 w.r.t. Joint Member Secretary, Himachal Pradesh State Biodiversity Board letter No. STC/F(10)-8/2019-1613-1626 dated 05.02.2020 for information, please.



Director,
Urban Development,
Himachal Pradesh



pdfelement

No. PCH-HA(1)2/2013-BDA-4396. Dated: 10 February 2020.
 Government of Himachal Pradesh.
 Department of Panchayati Raj.

To

Joint Member Secretary
 HP State Biodiversity Board
 Paryavaran Bhawan, USClub, Shimla-1

Subject: Constitution of Biodiversity Management Committees (BMCs) and preparation of Peoples' Biodiversity Registers (PBRs) under section 41 of the Biological Diversity Act, 2002 as per Hon'ble NGT's directions-Reg.

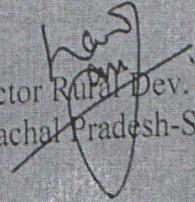
Sir,

With reference to your letter No. STC/F(10)-8/2019-1613, dated 05 February, 2020, in response to Hon'ble NGT order dated 9th August, 2019 in the matter of Chandra Bhal Singh Vs Union of India and Ors. (OA No. 347/2019), it is conveyed that preparation of People's Biodiversity Registers (PBRs), involves documentation of biological diversity including preservation of habitats, conservation of land races, folk varieties and cultivars, domesticated stocks and breeds of animals and microorganisms and chronicling of knowledge relating to biological diversity. Further, it involves the following steps:

- i. Collection of data pertaining to topography and socio-economic features along with human population, climate, topography, natural ecosystems, livestock resources, livelihood patterns, etc. by Technical Support Group (TSG).
- ii. Collection of data pertaining to various components of biodiversity by TS from primary and secondary sources.
- iii. Documentation of Traditional Knowledge associated with biological resources.
- iv. Documentation of data related to seasonal occurrence and abundance of various species.
- v. Filling up of the following formats:
 1) agricultural crop plants, 2) fruit plants, 3) fodder crops, 4) medicinal plants, 5) ornamental plants, 6) timber plants, 7) weeds, 8) pests and insects of crops, 9) microbial diversity, 10) domesticated animals, 11) fish diversity, 12) market for domesticated animals, 13)- market/fairs for domesticated animals, medicinal plants and other products, 14) people-scape, 15) landscape, 16) water scape, soil type, 17) tress, 18) shrubs, 19) herbs, 20) tubers, 21) grasses, 22) climbers, 23) wild plant species of importance, 24) wild plants of medicinal importance, 25) wild relatives of crops, 26) wild ornamental plants, 27) wild fumigate/chewing plants, 28) timber plants, 29) other plants in the wild, 30) wild animal species, 31) wild aquatic biodiversity, 32) wild aquatic species of importance.
- vi. Validation of draft PBRs by Expert Group.
- vii. Endorsement of PBR by BMC and State Biodiversity Board (SBB).

Besides, it requires technically trained manpower and finances therefore, atleast 2 years time is needed for preparation of PBRs in the State and it is therefore conveyed that Hon'ble NGT may kindly be requested accordingly.

Yours faithfully,


 Director Rural Dev. & Panchayati Raj
 Himachal Pradesh-Shimla-9